



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 13 - 16 अप्रैल 2026 तक पीठों का गठन

CONSTITUTION FROM 13.04.2026 TO 16.04.2026
(14.04.2026 DECLARED AS CLOSED HOLIDAY)

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING) (ON 15.04.2026 AND 16.04.2026)
Aby.T.Varkey, JM & Inturi Rama Rao, AM	"C"	3 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"A"	3 (TROUGH HYBRID HEARING)
S.S.viswanethra Ravi, JM & S.R.Raghunatha, AM	"B"	4 (THROUGH HYBRID HEARING) (ON 15.04.2026 AND 16.04.2026)

- NOTE: (1) Shri George George.K, VP will be on leave on 13.04.2026.
(2) Ms.Padmavathy.S, AM will be on leave o 13.04.2026.
(3) Shri S.R.Raghunatha, AM will be on leave on 13.04.2026.
(4) "B" & "D" Benches will not function on 13.04.2026.

Chennai
Dt:09.04.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


DRAWING AND DISBURSING OFFICER

9.4.2026